

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/RG/C-19/2020-58

Dated Shimla, the 24th April, 2021.

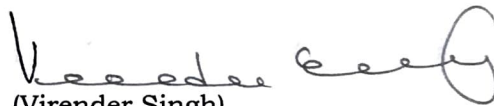
ORDER

In view of the alarming rise in the COVID-19 cases and in order to minimize the footfall in the courts, it is ordered that the District Courts shall take up only urgent cases by virtual/physical mode, whichever is more practicable, till further orders.

All the District Courts shall remain closed on 1st May, 2021 (Saturday). However, the filing counter(s) shall remain open.

The instructions and Standard Operating Procedure-SOPs issued from time to time shall remain in operation.

BY ORDER OF HIGH COURT

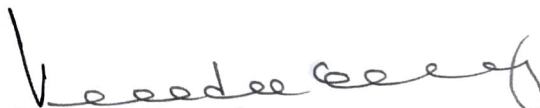


(Virender Singh)
Registrar General

Endst. No.HHC/RG/C-19/2020-58

Dated 24th April, 2021.

Copy forwarded to all concerned.



Registrar General